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കേരള സർക്കാർ
Government of Kerala
2018



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI
Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 7 Vol. VII	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2018 ഡിസംബർ 11 11th December 2018 1194 വൃശ്ചികം 25 25th Vrischikam 1194 1940 അഗ്രഹായനം 20 20th Agrahayana 1940	നമ്പർ No.	49
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PART III

Commissionerate of Land Revenue

KASARAGOD DISTRICT**NOTIFICATION**

Ref. C-8472/2017.

26th November 2018.

It is hereby noticed that the unclaimed property shown in the schedule below has been produced in this Court by Sub Inspector of Police, Bakel Police Station for disposal. Persons who have claims over the property mentioned in the schedule may appear before the undersigned within 3 (three) months from the date of publication of notification and prefer claims. If no claimants turn up within the stipulated time the property will be fortified to Government and disposed off under the provisions contained in the Kerala Escheats and Forfeiture Act and Rules in force.

Schedule of Property

പിറക് വശം KA-03-Z-2076 എന്ന രജിസ്ട്രേഷൻ നമ്പർ പതിച്ചു കാണുന്നതും മുൻവശം നമ്പർ പ്ലോറ്റ് ഇല്ലാത്ത നിലയിലുള്ളതും കറുത്ത കളറോട് കുടിയതുമായ മാരുതി കാർ—എണ്ണം—1 (ഒന്ന്).

RAMENDRAN, A. K.,

Sub Divisional Magistrate &

Sub Divisional Magistrate Revenue Divisional Officer,
Court, Kanhangad. Kanhangad (i/c).

Kasaragod Taluk**NOTICES**

(1)

Ref. C2-17132/2018.

28th September 2018.

Notice is hereby given to all to whom it may concern that Pathumma w/o (L) Abdulla, Belinje, Kadambu House, Yethadka P. O., Kasaragod residing at Kumbadaje Village has filed an application for legal heirship certificate in respect of the legal heirs of Abdulla s/o (L) Mammunhi, Kadambu House, Belinge, Yethadka P. O., Kasaragod who expired on 4-6-2018 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Abdulla s/o (L) Mammunhi, Kadambu House, Belinje, Yethadka P. O., Kasaragod. Objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection sent by post or filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Pathumma	Wife	66
2	Mohammed, K.	Son	48
3	Ayisha	Daughter	42
4	Jameela	"	38
5	Ashraf	Son	36
6	Sara, K.	Daughter	35

(2)

Ref. C2-16976/2018.

28th September 2018.

Notice is hereby given to all to whom it may concern that Vinayakumara, M. s/o (L) Bhaskara M. Rao, Matedka House, Adhur, P. O. Kuntar, Kasaragod residing at Adhur Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Sumithra, M. w/o (L) Bhaskara M. Rao, Matadka, Adhur, Kasaragod who expired on 7-3-2000 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Sumithra, M. w/o (L) Bhaskara M. Rao, Matadka, Adhur, Kasaragod. Objection if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection sent by post or filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Vinayakumara, M.	Son	30
2	Shwetha Kumari, M.	Daughter	27

(3)

Ref. C2-16964/2018.

28th September 2018.

Notice is hereby given to all to whom it may concern that Prashanth, R. s/o (L) Rama Patali, Mundolmoole House, Movvar P. O. Karadka, Kasaragod residing at Adhur Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Rama Patali, s/o (L) Mahalinga Patali, Mundolmoole House, Movvar P. O., Karadka, Kasaragod who expired on 26-6-2018 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Rama Patali, s/o (L) Mahalinga Patali, Mundolmoole House, Movvar P. O. Karadka, Kasaragod. Objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection sent by post or filed after the stipulated time will not be considered.